

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 262 of 2014

Dated : 15th July, 2015

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **10th August, 2015.**

Court Master

rkt